

State Governments|Union Territory Administrations etc. and will be placed on the table of the Lok Sabha in due course.

### Protection to Plantation Workers

3642. SHRI ANANDA PATHAK: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the fragmentation of plantations on a large scale in the South by planters resulting in the evasion of the plantations Labour Act; and

(b) if so, what steps Government are considering to stop this process and protect the plantation workers so that they will not be deprived of their benefits?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Government are aware that fragmentation of plantations is taking place but it is difficult to say whether it is only with a view to avoiding application of the Act. Fragmentation takes place generally as a result of partition arising from inheritance, division among members of family and sale.

(b) This aspect will be kept in view while finalising the proposals on the Plantations Labour (Amendment) Bill which is before the Rajya Sabha. The State Governments however can make rules for the enforcement and implementation of the provisions of the Plantations Labour Act, 1951 in the case of sub-divided and fragmented holdings. The State Governments of Kerala and Tamil Nadu have applied the Act by issue of notification under Section 1(5) of the Act to each and every component part of any land to which the provisions of the Act were originally applicable.

### Unemployed Qualified Engineers

3643. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of LABOUR be pleased to state:

(a) the total number of unemployed qualified Civil, Mechanical, Electrical, Chemical, Electronic and Mining Engineers as on 1-4-1980; and

(b) the total number of diploma holders from Industrial Training Institutes, trade-wise as on 1-4-1980 who are unemployed?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) The available information relates to the number of Engineering Graduates including Post-Graduates (all of whom are not necessarily unemployed) who were on the Live Register of Employment Exchanges. The number of such Graduates as were on the Live Register on 31-12-1979 (latest available) is as under:—

1. Civil . . . . .	5954
2. Mechanical . . . . .	7244
3. Electrical . . . . . (including Electronics)	7368
4. Chemicals . . . . .	1020
5. Mining . . . . .	82

(b) A statement containing the latest available information which relates to the number of persons who passed out from Industrial Training Institutes and were on the Live Register of Employment Exchanges as on 31-12-1979 is enclosed.